

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-108**  
IB-855(ND)/2020

**IN THE MATTER OF:**

GUTHY-RENKER MARKETING PRIVATE LIMITED

...APPLICANT

**SECTION**

U/s IBC Section 59

**Order delivered on 07.10.2020**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**


**PRESENT:**

For the Applicant : Mr. Rishi Sood, Ms. Shantla, Advocates  
For the Respondent :  
For the Intervener :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 06.11.2020.

  
**(Madhu Narula)**  
**Court Officer**